

Direct advances to Small Man in Business, Industry and Agriculture by State Bank of India

6808. SHRI DEVINDER SINGH GARCHA : Will the Minister of FINANCE be pleased to state :

(a) what was the amount of direct advances to the small man in business, industry and agriculture by the State Bank of India during the year 1969 ;

(b) whether it is a fact that demand on State Bank resources from various sectors has increased considerably ;

(c) if so, whether in view of this, the Bank proposes to step up the growth rate of deposits beyond the present level of about 15 per cent if they are to effectively fulfil the role expected of them ; and

(d) if so, in what way ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The amount of direct assistance to the small man in business, industry and agriculture given by the State Bank of India during the year 1969 was as follows :—

Nature of assistance given to.	Limits as at the end of 1969.	Out-standing as at the end of 1969.	Increase in limits during 1969.	Increase in out-standing during 1969.
(Rs. in crores)				
1. Small business under small business finance scheme	12.23	6.71	12.23	6.71
2. Small-scale industries	185.80	102.38	65.03	36.92
3. Agriculture (Direct)	39.57	21.03	33.88	18.62

(b) Yes, Sir.

(c) Yes, Sir. The bank is aiming at deposit growth at a rate higher than that achieved during the past.

(d) In order to step up deposit mobilisation in the rural areas, the State Bank along with the nationalised banks intends to launch a massive programme of branch expansion. As part of this programme, the Reserve bank has already drawn up a comprehensive branch expansion programme for 1970 under which a minimum target of 1350 centres has been set for major commercial banks, the share of the State Bank Group being 372. Besides, the Reserve Bank of India has also nominated one or more major banks (including the State Bank Group) to act as the "Lead Bank" for each of the 335 districts of the Indian Union excluding the metropolitan districts of Greater Bombay, Calcutta and Madras, and the Union Territories of Chandigarh, Delhi and Goa, of which 89 districts have been allotted to the State Bank Group. It will be the duty of the "Lead Bank" to carry out a survey of the resources, banking potential and credit needs of the districts allotted to it and to chalk out a programme of opening branches. It is expected that this programme along with other steps contemplated for diversifying and improving customer service of the banks will, within the next few years, lead to massive deposit mobilisation in the country in which the State Bank of India and its subsidiaries will get a substantial share. In order to watch the progress of branch expansion and deposit growth the State Bank has already set up a special section in its Central Office.

Income-Tax due from the Employees and Directors of Impact Publications., Ltd., New Delhi

6810. SHRI SARDAR AMJAD ALI : Will the Minister of FINANCE be pleased to state :

(a) the total amount of Income-tax collected from the employees and directors during the years 1968-1970 by Impact Publications (P) Ltd., New Delhi ; and

(b) the amount deposited till March 31, 1970 by this Company with the Income-tax Office ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) (a) The information is as under :—

Total amount of income tax collected from :	1968-69	1969-70
(i) Employees	Nil	Rs. 2759.21
	(the Co. was incorporated on 8-3-1969)	
(ii) Directors	ditto.	Nil
		(No remuneration is stated to have been paid to Directors)

(b) Out of Rs. 2759.21 mentioned at (a) above, Rs. 2608.03 was deposited during 1969-70 and the balance on 8-4-1970.

Delay in Finalising Financial Plan of Malabar Chemicals and Fertilizers

6811. SHRI LOBO PRABHU : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Starred Question No. 376 on the 9th March, 1970 and state :

(a) what factors have delayed the finalising of the financial plan of the Malabar Chemicals and fertilizers since, 1966 ;

(b) when the Board of Directors do not inspire confidence of the investing public whether Government would see that the Directorate is more broad based ;

(c) failing that, whether Government will consider other parties for the project ; and

(d) the present expectations of Government about the completion of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) The finalisation of financial plan has been delayed mainly due to the delay in the preparation of the necessary feasibility report, marketing survey report, etc., finalisation of the collaboration arrangements and the tie-up of foreign exchange requirements of the project.

(b) The Board of Directors of the company is constituted by the company under its Articles of Association. The Government of Mysore who is sponsoring the project and has an interest in the company is seized of the matter.

(c) There is no proposal at present to entrust the project for implementation to any other party.

(d) It will take about 3 years to complete the project after all arrangements for its implementation have been finalised.

Deterioration in the Working of the Central Medical Stores Depots

6812. SHRI R. BARUA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there has been progressive deterioration in the working of the Central Medical Stores Depots ;

(b) if so, the main reasons therefor ; and loss suffered on account of deterioration during the last three years ; and

(c) the steps contemplated by Government to improve the working of these Depots in future ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). Prior to the year 1966-67 Medical Stores Depots were progressively making profits and aggregated a total profit of Rs. 1.84 crores from 1957-58 to 1965-66. In fact it was possible to gradually